

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

9. C.P. (IB)-329 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.06.2018**

NAME OF THE PARTIES: Metrika Enterprises

V/s.

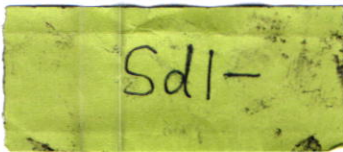
Marvel Sigma Homes Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

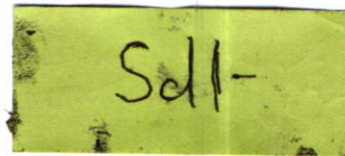
Order

Counsel for both sides present. Since there is a likelihood of settlement in this matter, the Respondent request time.

List this matter on 02.07.2018.



V. NALLASENAPATHY
Member (Technical)
/NU/



BHASKARA PANTULA MOHAN
Member (Judicial)